95

(b) if so, what are details 0f this incident?

रेल मंत्री (श्री सी० एम० पुनाचा): (क) जी हां, लेकिन यह वारदात 15/16-5-1968 की रात को हुई थी। (**ख)** 15-5-1968 को जब 12 डाउन कुमायूं एक्सप्रैस गाड़ी पूर्वोत्तर रेलवे के बरेली-कासगंज खण्ड पर उझानी और बितरोई रेलदे स्टेशनों के बीच जा रही थी तो कुछ बदमाशों ने जिनमेंसे एक के पास पिस्तौल थी और दूसरों के पास चाकू थे, यावियों को धमकाकर उनसे सामान हवाले करने को कहा । एक यात्री से उसकी कलाई-घड़ी, फाउंटेन पेन, अंगुठी और 175 रुपये नकद ले लिये और दूसरे यात्री से उसकी कलाई-घड़ी और 44 रुपये छीन लिए। एक तीसरे यात्री से भी 23 रुपये नकद ले लिए । बरेली भहर की सरकारी रेलवे पुलिस ने भारतीय दण्ड संहिता की धारा 395 के अंतर्गत एक मामला दर्ज किया है और छानवीन की जा रही है। अब तक एक अभियुक्त को गिरफ्तार किया गया है। अन्य अपराधियों को पकड़ने के लिए प्रयास किये जा रहे हैं।

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes, the incident, however, occurred on the night of 15/16 May,

(b) On 15th May, 1958 while 12 DN Kumaon Express taain was running between Ujhani and Bitroi Railway Stations in Bareilly-Kasganj Section of the North Eastern Railway a few miscreants, one of them armed with a pistol and others with knives, threatened the passengers to part with their belongings. One passenger was relieved of his wrist watch, fountain pen, ring and cash Rs. 175. Another passenger was deprived of his wrist watch and cash Rs. 44. A third passenger was also relieved of his cash Rs. 23 only. The Government Railway Police Bareilly City registered a case u/s 395 IPC and investigation is proceeding. One accused has since been arrested. Efforts are being made io apprehend the other culprits.]

†[]English translation.

REPRESENTATION FROM LEATHER GOODS MERCHANTS

to Questions

77. SHRI GODEY MURAHARI Will the Minister of COMMERCE be pleased to state:

- (a) whether Government have received any representation from finished leather goods merchants; and
- (b) if so, what action has been taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) and (b) A scheme for promotion of exports of leather goods has been received from the Finished Leather & Leather Export Promotion Council, Kanpur, which is under examination.

ILLEGAL MINING OF SILICA

78. SHRI GODEY MURAHARI Will the Minister of STEEL, MINES and METALS b3 pleased to state :

- (a) whether any complaints have been received by Government about the illegal mining of silica from the sands in Allahabad District; and
- (b) if so, what action has been taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL MINES AND METALS, (SHRI CHOWDHARY RAM SEWAK): (a) and (b) A complaint dated 2nd July, 1968 about the illegal mining of silica sand in Allahabad district has been recently received. This is being examined in consultation with the Government of Uttar Pradesh.

OBITUARY REFERENCES

MR. CHAIRMAN: Before we take up the next item on the Agenda, I have to refer to th? passing away of Shri S. K. D. Paliwal, an ex-Member, Shri H. C. Mathur and Shri Kunjbihari Lal Rathi, sitting Members.

Shri S.K.D. Paliwal was an elder statesman and wellknown political worker from Uttar Pradesh. Having joined the freedom movement while he was a young man of 21, he continued to be an active participant in it throughout. As. a.legislator, his experience was considerable, having been a Member of both the Houses of Legislature in Uttar Pradesh